visited India for the ceremonial transfer of certain food gifts sent to scarcityaffected areas in Madras from the Soviet Union?

(b) Was the delegation invited by Government or it came of its own accord?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) A Russian Trade Union delegation of five visited India in September last to deliver a gift of food and money to the Indian Red Cross.

(b) It was not invited by the Government but Government were informed of the visit and their permission was sought. This permission was given.

A.I.R. STATION AT BANGALORE

\*1151. Shri Madiah Gowda: (a) Will the Minister of Information and Broadcasting be pleased to state whether the question of Project site and Power to start an A.I.R. station at Bangalore has been settled?

(b) When will the necessary construction work for this Project be taken up?

(c) What is the amount allotted for this Project?

The Minister of Commerce (Shri Karmarkar): (a) No, Sir. The matter is under consideration.

(b) After acquisition of a suitable site.

(c) The expenditure is estimated at Rs. 17 lakhs.

RELATIONSHIP WITH NORTH ATLANTIC TREATY ORGANISATION

\*1152. Shri H. N. Mukerjee: Will the Prime Minister be pleased to state:

(a) whether Government have entered into any relationship with the North Atlantic Treaty Organisation (NATO); and

(b) if so, the nature and implications of such relationship?

The Prime Minister (Shri Jawaharlal Nchru): (a) No, Sir. Government have no kind of contact or relationship with it.

(b) Does not arise.

## RECRUITMENT OF GURKHAS BY U.K. GOVERNMENT

\*1153. Shri H. N. Mukerjee: Will the Prime Minister be pleased to refer to his answer to Starred Question No. 40 given on the 5th November, 1952 regarding recruitment of Gurkhas by U.K. Government on Indian Territory and state: (a) whether there is a time-limit set in the agreement with the U.K. Government regarding temporary facilities for the recruitment of Gurkha troops in India;

(b) whether there is provision in such agreement for termination thereof before the expiry of the period stipulated; and

(c) whether Government have fixed any time limit by which the said facilities will be completely withdrawn?

The Prime Minister (Shri Jawaharlal Nehru): (a) and (b). No time limit was mentioned in the memorandum of agreement, but it was stated that the arrangements were for a temporary period pending other arrangements being made.

(c) The Government of India have informed the U.K. Government of their desire to terminate these facilities as early as possible. The U.K. Government have stated in reply that they are willing to meet our wishes in this matter and have approached the Nepal Government with whom they are in correspondence at present. No time limit has been fixed.

YARN CO-OPERATIVE SOCIETIES

\*1155. Shri Kakkan: Will the Minister of Commerce and Industry be pleased to state whether the Government of India have any scheme to start Yarn Co-operative Societies through the State Governments and help the handloom weavers to get regular supply of yarn, in handloom centres?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): It is Government's intention to encourage co-operative effort among handloom weavers, including measures to obtain supplies of yarn.

## INDIAN LANGUAGE SECTIONS IN INFORMATION BUREAU

•1156. Dr. Rama Rao: (a) Will the Minister of Information and Broadcasting be pleased to state how many Indian Language sections work in the Information Bureau of the Central Government?

(b) If the list above does not contain all the major languages of India, why is it so?

(c) Is there any proposal to start the sections in the languages at present not working, if so, in which languages and when?

The Minister of Commerce (Shri Karmarkar): (a) Six.

(b) It has not been possible to include other languages owing to lack of funds.